

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OAT/TA/RA/CCP No. 123 19.89

R.K. Sharma
APPLICANT(S) COUNSELVERSUS
L.L.O.
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
		<p>31.7.89.</p> <p>Present:- Shri K.L. Bhandula, counsel for the petitioner.</p> <p>Contempt Petition has been filed claiming that the applicant has been transferred retrospectively irrespective of an ad-interim stay given by the Court. The application was dismissed by the Court on 19.5.89, and, therefore, no Contempt petition lies.</p>
		 (B.C. MATHUR) VICE CHAIRMAN